

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA**  
**-CUM-**  
**CONVENOR, CO-ORDINATION COMMITTEE**

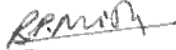
**NOTICE**

(Employment notice no. 2/2016)

**PATNA, DATED 03<sup>RD</sup> DAY OF JULY, 2019**

This is for information to the candidate mentioned in the list below, that the Hon'ble Courts vide letter no. 52661/Admn.(Misc.)Section dated 29-06-2019 have been pleased to **reject** their request regarding **change of place of posting** in connection with the appointment to the post of **Stenographer** in the Civil Courts of Bihar pursuant to the **employment notice no. 2/2016**, since the same has already been approved by the Hon'ble Court.

Sl. No.	Name of candidate	Date of representation	Roll No.	Place where posting has been made
1.	Kumari Kumud Sen	30-04-2019	50673020100	Jamui
2.	Kunal Kumar	28-04-2019	Not mentioned	Motihari
3.	Ranjan Kumar Jha	02-05-2019	20673010135	Madhubani
4.	Ravi Ranjan Ojha	01-05-2019	20673010284	Motihari
5.	Pallavi Joshi	27-04-2019	44273020141	Muzaffarpur

  
(RUDRA PRAKASH MISHRA)  
District & Sessions Judge, Patna  
-cum-  
Convenor, Co-ordination Committee  
**03-07-2019**